

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1297/2024

In the matter of:

Guldeep Bhatia

.....Applicant

Versus

Govt. of NCT of Delhi

.....Respondent

INDEX

S. No.	Contents	Page No.
1	Action taken report on behalf of Delhi Pollution Control Committee (DPCC) with respect to the order dated 23.12.2024.	1-2
<u>2</u>	<u>Annexure-1(Colly)</u> Copy of the inspection report dated 31.01.2025 alongwith photographs.	3 - 7
3	<u>Annexure-2</u> Copy of the letter dated 17.03.2025 issued to the Deputy Commissioner (West)	8 - 9

Filed by:

New Delhi:

Dated: 19th.06.2025

Delhi Pollution Control Committee

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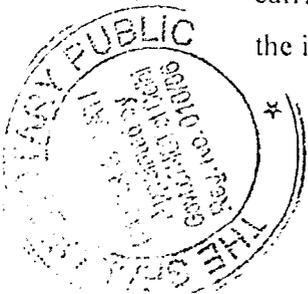
Govt. of NCT of Delhi

.....Respondent

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 23.12.2024.**

I, Ajeeta Dayal Agrawal, Additional Director, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Additional Director, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 23.12.2024 on the basis of the letter petition raising the grievance that Garbage Dhalao No. 132, and the allegation is that the dhalao has been constructed in the green belt area of the park by MCD, namely in Hanuman Park of F Block with the opening on Mangal Pandey Road, Hari Nagar, New Delhi. This Hon'ble Tribunal was pleased to direct DPCC to look into the grievance of the applicant and take appropriate expeditious remedial action.
3. That, in compliance with order dated 23.12.2024, an inspection of site at Garbage Dhalao No. 132 in Hanuman Park of F Block, Hari Nagar was carried out on 31.01.2025 by DPCC officials along with complainant. During the inspection it was observed that:



- a) Dhalao/Dumping yard is found at the boundary of Hanuman park adjacent to Mangal Pandey Road. The yard is in damaged condition and the roof can collapse at any time.
- b) Garbage found spread on half the road adjacent to the park due to which the footpath isn't accessible to the residents of the society. Complaint Sh. Guldeep Bhatia informed that the Dhalao/dumping yard is maintained by MCD and is used by nearby societies along with hawkers who also dump their garbage.
- c) Main road drain found clogged due to garbage.
- d) There was a direction painted on the wall that this Dhalao/ Dumping yard is closed by MCD and there shall be no dumping at said Dhalao failing which a fine of Rs 5000/- shall be imposed by MCD however, dumping has been observed at the said Dhalao/ Dumping yard.

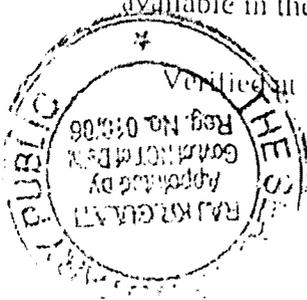
Copy of the inspection report dated 31.01.2025 alongwith photographs are enclosed herewith as ANNEXURE-1 (Colly).

4. That, in view of the findings of inspection, DPCC issued letter on 17.03.2025 to the Deputy Commissioner (West), MCD to look into the matter and direct the concerned official to take necessary action in this regard and submit report within in 15 days. Copy of the letter dated 17.03.2025 is enclosed herewith as ANNEXURE-2. No reply has been received so far.
5. The present action taken report may kindly be taken on record.

Jeeb
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.



11 9 JUN 2025
Verified at New Delhi on this ___ day of June, 2025.

ATTESTED
[Signature]
NOTARY PUBLIC
GOVT. OF NCT OF DELHI

Jeeb
DEPONENT

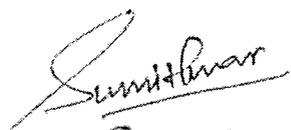
11 9 JUN 2025

Annexure-1 (Colly)

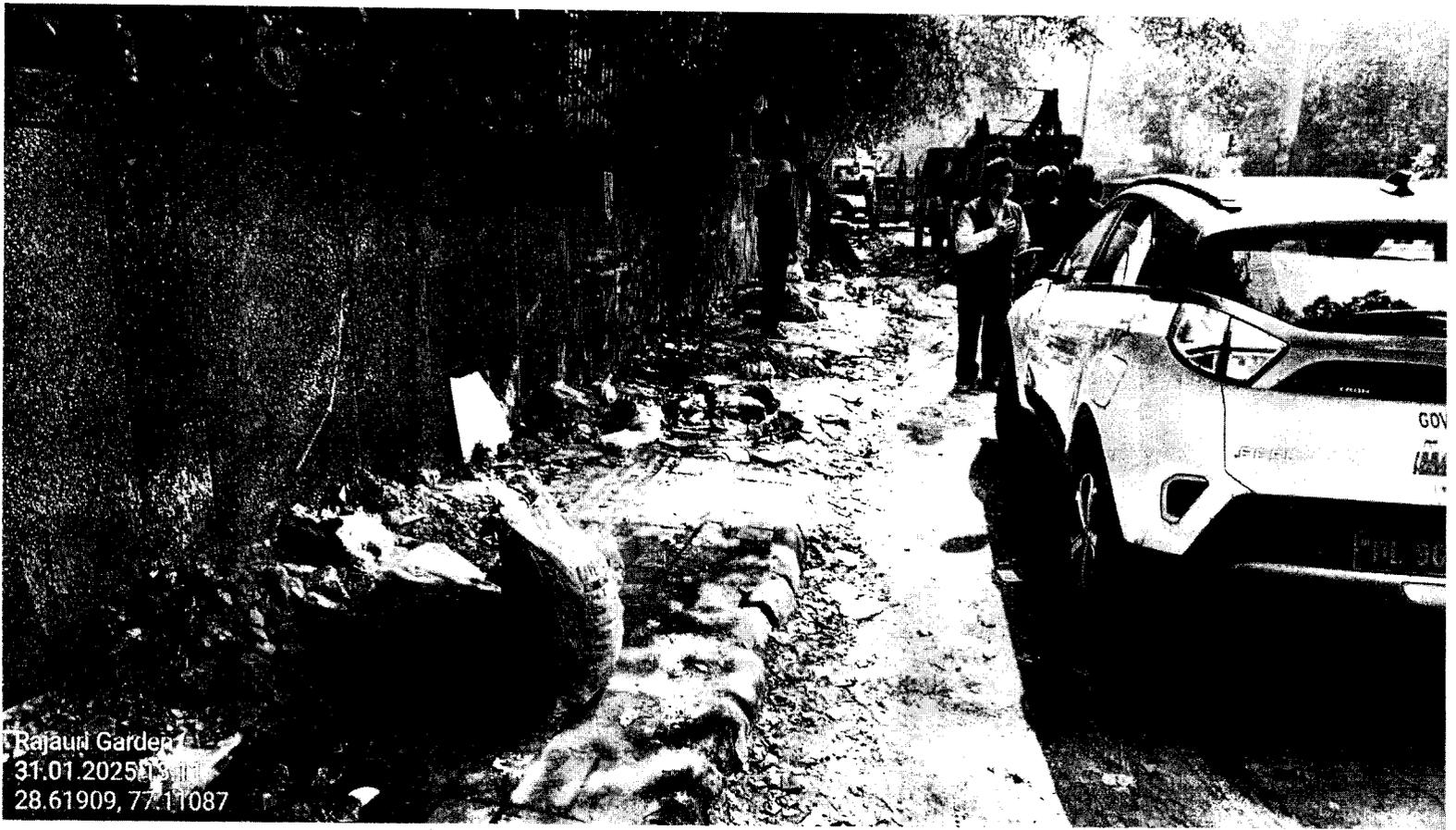
INSPECTION REPORT

In compliance with the order of Hon'ble NGT dated 23.12.2024 in OA No. 1297/2024 titled "Guldeep Bhatia VS. GNCTD" inspection of site at garbage Dhalao No. 132 in Hanuman Park F Block, Hari Nagar, New Delhi on 31.01.2025 was carried out by DPCC officials along with complainant Sh. Guldeep Bhatia (contacted at site) and during inspection following observations are made:

1. Dhalao/Dumping yard is found at the boundary of Hanuman park adjacent to Mangal Pandey Road. The yard is in damaged condition and the roof can collapse at any time.
2. Garbage found spread on half the road adjacent to the park due to which the footpath isn't accessible to the residents of the society. Complainant Sh. Guldeep Bhatia informed that the Dhalao/dumping yard is maintained by MCD and is used by nearby societies along with hawkers who also dump their garbage.
3. Main road drain found clogged due to garbage.
4. There was a direction painted on the wall that this Dhalao/ Dumping yard is closed by MCD and there shall be no dumping at said Dhalao failing which a fine of Rs 5000/- shall be imposed by MCD however, dumping has been observed at the said Dhalao/ Dumping yard.


Sumit Kumar
JEE, DPCC

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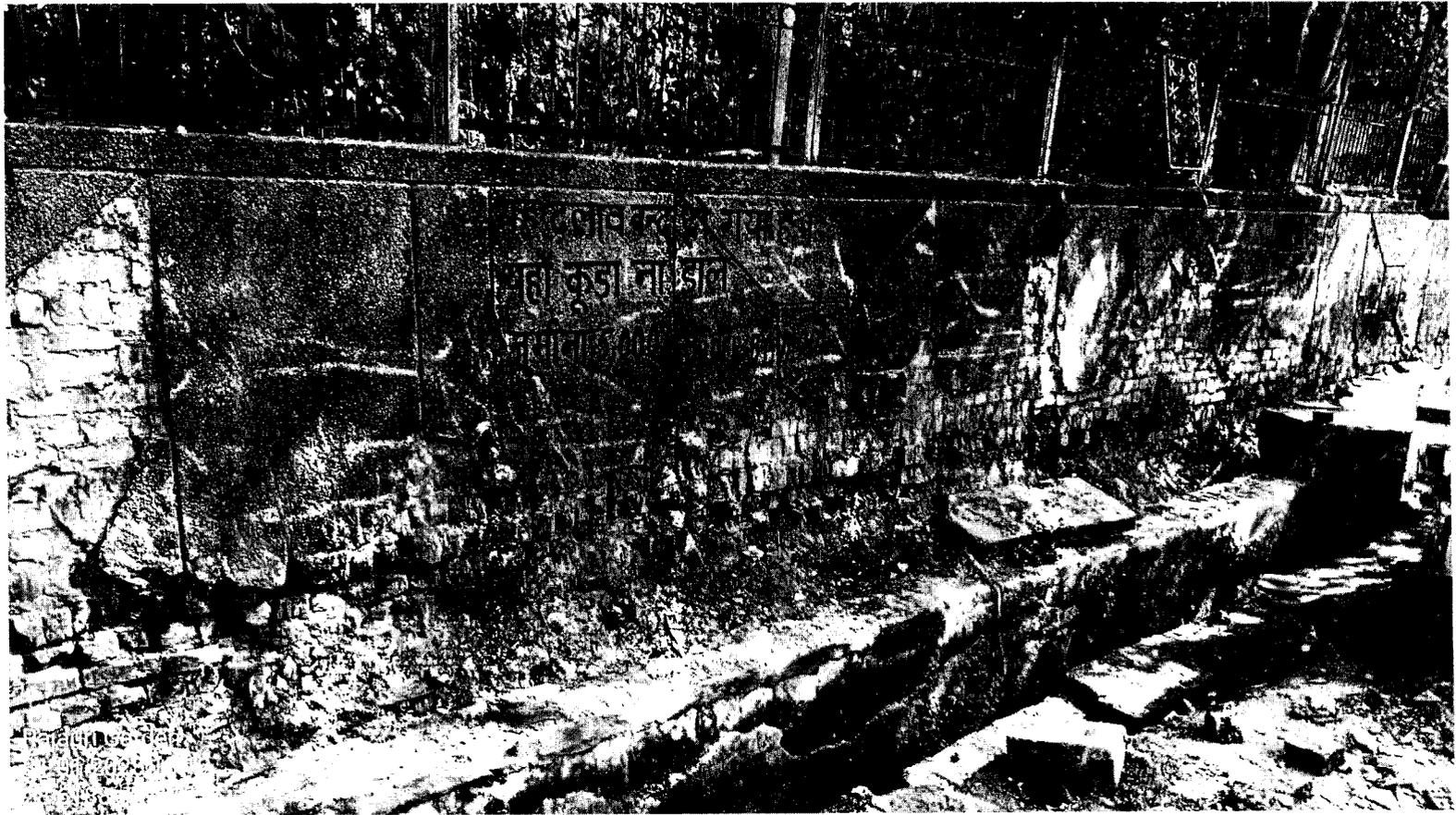
Rajauri Garden
31-01-2025-12-12

File No. DPCC/...

28.6.002.77 (QIP 080)



1578610/2025/CMC 1 DPCC



Annexure-2

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-B, DELHI IT PARK, SHASTRI PARK, DELHI - 110058 Visit us at : http://dpcc.delhigovt.nic.in	<i>By Speed Post</i> 
	F. No.- DPCC/(10)(10)(03)/Leg-25 / 1881-82	Date: 17/03/2025

To,

The Deputy Commissioner (West),
 Sahib Singh Verma Bhawan
 Shivaji College Rd, near West Gate Mall,
 Vishal Enclave, Raja Garden,
 New Delhi - 110027

Sub: NGT matter in OA No. 1297/2024 titled "Guldeep Bhatia Vs. GNCTD" regarding garbage Dhalao No. 132, built in Hanuman Park of F Block with the opening on Mangal Pandey Road, Hari Nagar, New Delhi.

Sir,

This is in reference to the court order dated 23.12.2024 in the NGT matter in OA No. 1297/2024 titled "Guldeep Bhatia Vs. GNCTD", regarding garbage Dhalao No. 132, built in Hanuman Park of F Block with the opening on Mangal Pandey Road, Hari Nagar, New Delhi. In this regard Hon'ble Tribunal on 23.12.2024 passed following directions (copy enclosed) :-

" the OA permitting the applicant to file a detailed comprehensive complaint along with all the relevant material to the Deputy Commissioner, MCD – West Zone and also to the Member Secretary, DPCC who on receipt of the same shall get the spot inspection done and ascertain the correct position in respect of the dhalao in question and take appropriate remedial action as expeditiously as possible preferably within two months from the date of receipt of a copy of the complaint. DPCC will submit an action taken report before the Registrar General of the Tribunal within three months."

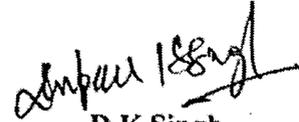
In this regard, an inspection was conducted by DPCC officials on 31.01.2025 along with complainant and following observations were made during the inspection:

1. Dumping yard found at the boundary of Hanuman park adjacent to Mangal Pandey Road. The yard was in damaged condition and the roof can collapse at any time.
2. Garbage found spread on half the road adjacent to the park due to which the footpath isn't accessible to the residents of the society. Complainant Sh. Guldeep Bhatia informed that the dumping yard is maintained by MCD and is used by nearby societies along with hawkers who also dump their garbage.
3. Main road drain found clogged due to garbage.
4. There was a direction painted on the wall that this Dhalao/ Dumping yard is closed by MCD and there shall be no dumping at said Dhalao failing which a fine of Rs 5000/- shall be imposed by MCD however dumping has been observed at the said Dhalao/ Dumping yard.

Copy of Photographs taken during the inspection are enclosed herewith for your ready reference.

Now, therefore, you are requested to look into the matter and direct the concerned official to take necessary action in this regard and submit the action taken report to DPCC within 15 days of issuance of this letter.

Yours Sincerely



D.K Singh
Addl. Director, WMC-II
(Link Officer CFC -VI)

Enclosure: As above.

Copy to:

1. Master file.